

MAF No. 1 of 2011

04.04.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Adjourned at the request of Ms D Nengnong,  
counsel for the respondent. List on 16.04.2014 for  
hearing.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
04.04.14

MAF No. 1 of 2012

04.04.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Adjourned at the request of Ms D Nengnong,  
counsel for the respondent. List on 16.04.2014 for  
hearing.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
04.04.14

MAF No. 2 of 2012

04.04.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

List this case along with MAF No. 1 of 2012.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
04.04.14

MAF No. 3 of 2012

04.04.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

List this case along with MAF No. 1 of 2012.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
04.04.14

MC No. 13 of 2012  
IN WA No. 2 of 2012

04.04.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

List this Misc. Case along with WA No. 2 of 2012.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
04.04.14

MC No. 61 of 2012  
IN MAF No. 1 of 2011

04.04.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

List this Misc. Case along with MAF No. 1 of 2011.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
04.04.14

MC No. 119 of 2014  
IN WP(C) No. 140 of 2014

04.04.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

List this Misc. Case along with WP(C)No. 140 of  
2014.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
04.04.14

MC No. 238 of 2012  
IN WA No. 2 of 2012

04.04.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

List this Misc. Case along with WA No. 2 of 2012.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
04.04.14



WA No. 2 of 2012

04.04.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Shri K Khan, Addl. Senior GA, present for the  
appellants.

Shri HS Thangkhiew, Senior Advocate, assisted by  
Shri N Mozika, Advocate, present for the respondent.

Due to lengthy hearing of WP(C)No. 180 of 2012,  
this appeal could not be taken up today.

List after two weeks for hearing.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
04.04.14

WA No. 13 of 2011

04.04.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Adjourned at the request of Shri BK Deb Roy,  
counsel for the respondent. List after four weeks.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
04.04.14

WA No. 13 of 2014

04.04.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

List before another Bench of which one of us  
(Prafulla C Pant, CJ) is not the member.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
04.04.14

WA No. 28 of 2013  
IN WP(Crl) 4 of 2013

04.04.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Shri S Dey, Advocate, present for the appellant.

Shri K Khan, Addl. Senior GA, present for the State  
respondents.

Additional affidavit has been filed on behalf of the  
appellants. Same be taken on record.

List on 16.04.2014, as prayed for by the learned  
counsel for the appellant.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
04.04.14

WA No. 51 of 2013  
IN WP(C)No. 17 of 2013

04.04.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Adjourned at the request of Shri B Deb, counsel for  
the appellants. List after three weeks.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
04.04.14

WP(C) No. 140 of 2014

04.04.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Shri S Sen, Advocate, present for the petitioner.

Shri ND Chullai, Senior GA, present for the State  
respondents No. 1 to 7.

Shri S Dey, Advocate, present for respondents No. 8  
to 11.

Learned counsel for the respondents pray for and  
are allowed four weeks' time to file counter affidavits.

List after four weeks.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
04.04.14

WP(C) No. 180 of 2012

04.04.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Shri HS Thangkhiew, Senior Advocate, assisted by  
Shri N Mozika, Advocate, present for the petitioner.

Shri KS Kynjing, Advocate General, assisted by Shri  
ND Chullai, Senior GA, present for the respondents.

Heard arguments.

Judgment reserved.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
04.04.14

WP(C) No. 359 of 2013

04.04.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Shri A Medok, Advocate, present for the petitioner.

Ms NG Shylla, Advocate, present for the State respondents.

Affidavit-in-opposition has been filed on behalf of respondent No. 1. Same be taken on record.

Learned counsel for the petitioner prays for and is allowed four weeks' time to file rejoinder affidavit.

List after four weeks.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
04.04.14